

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1113/99.

Dt. of Decision : 29-07-99.

D.Satyanarayana

.. Applicant.

Vs

1. The Sr.Divl.Personnel Officer,
South Eastern Railway,
Visakhapatnam.

2. The Divl.Railway Manager,
South Eastern Railway,
Visakhapatnam.

3. The Sr.Divl.Commercial Manager,
South Eastern Railway,
Visakhapatnam.

.. Respondents.

Counsel for the applicant : Mr.T.Gopalakrishna

Counsel for the respondents : Mr.N.R.Devaraj, SC for Rlys.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

R

.. 2/-

D

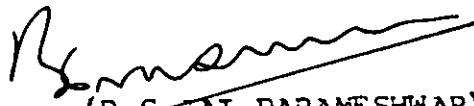
ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Miss Purna for Mr.J.Gopala Krishna, learned counsel for the applicant and Mr.N.R.Devaraj, learned counsel for the respondents.

2. The applicant has filed this OA for promoting him as a Senior Clerk as he fulfilled the conditions and senior enough to be promoted. The applicant also states that there are vacancies for promoting him as Senior Clerk. It is also stated that recommendations were made by the Sr.D.C.M., and ADRM for promoting him and that recommendation was sent to R-3. But R-3 ^{have no} appears to ^{have no} taken notice of that recommendation. Hence this OA. The R-2 is the controlling officer of the division and he is above in status of R-3 and he also controls R-3. Hence the applicant if so advised may submit a detailed representation in that connection to R-2. If such a representation is received, ^{by} R-2, should dispose of the same ^{expeditiously} in accordance with the rules.

3. The OA is disposed of at the admission stage itself. No costs.


(B.S.JAI PARAMESHWAR)

MEMBER (JUDL.)

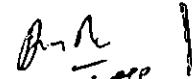
29.7.


(R. RANGARAJAN)

MEMBER (ADMN.)

Dated : The 29th July, 1999.
(Dictated in the Open Court)

spr


SPR

1st AND 2nd COURT.

COPY TO:-

1. HDHND

TYPED BY
CHECKED BY
CIRCLED BY

APPROVED BY

2. HHRP M(A)

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

3. HESOPM (3)

4. D.R. (A)

5. SPARE

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. A. RAJENDRA PRASAD
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMIN)

THE HON'BLE MR. B.S. JAP PARAMESHWAR
MEMBER (JUD)

ORDER: Date, 29/7/99

ORDER / JUDGMENT

MA./RA./CP.NO

IN
DA.NO. 1113/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

RO.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

2X COPIED

